

ORISSA HIGH COURT
FILING REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29367/2026	BADAL @ DHYAN CHAND NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	ANGUL SADAR PS /750 /2021 () //	
2	D-BLAPL/29377/2026	GABRELLA@GABRIEL LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /88 /2024 () //	AOR20220001631C202600283
3	D-BLAPL/29379/2026	RAJANIKANTA NAYAK@RAJANI KANTA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /26 /2026 () //	AOR20220001631C202600287
4	D-BLAPL/29382/2026	SUBHAM SANJAY SINDE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /69 /2023 () //	
5	D-BLAPL/29384/2026	RAVI KUMAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHANUPALI /24 /2026 () //	
6	D-BLAPL/29386/2026	KATHIA @ SANKAR CHOUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES, NAYAGARH /1 /2026 () //	
7	D-BLAPL/29391/2026	GOBI @ GOBINDA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	ANGUL SADAR PS /157 /2025 () //	
8	D-BLAPL/29393/2026	SUBASH JHANKAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /66 /2026 () //	
9	D-BLAPL/29399/2026	BHIMASEN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /278 /2026 () //	
10	D-BLAPL/29402/2026	SURU MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	LACHHIPUR /150 /2025 () //	
11	D-BLAPL/29404/2026	MITHUN NAIK VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /66 /2026 () //	

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12	D-BLAPL/29405/2026	DHARMENDRA SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /153 /2026 () //	
13	D-BLAPL/29406/2026	MAHINDRA MAURYA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
14	D-BLAPL/29411/2026	BIKRAM KUMAR BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	SPL.TASK FORCE /2 /2025 () //	
15	D-BLAPL/29413/2026	NARAYAN SAHOO VS STATE OF ODISHA	JAGADIP SAHOO VS	/ / () //	AOD20250001139C202600031
16	D-BLAPL/29416/2026	SUSHANTA BEHERA @ BIJU @ SUSANTA BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	SPL.TASK FORCE /2 /2025 () //	
17	D-BLAPL/29417/2026	KALESWAR JAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /181 /2026 () //	
18	D-BLAPL/29418/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI NARAYAN VS STATE OF ODISHA	DEBASHREE PANDA VS	S.P.(CID-CRL),CUTTACK /25 /2018 () //	
19	D-BLAPL/29419/2026	PARAMANANDA BISWAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	BASUDEVPUR /467 /2026 () //	
20	D-BLAPL/29421/2026	SUKANTA NAYAK VS STATE OF ODISHA	DEBASHREE PARIDA VS	/ /0 () //	
21	D-BLAPL/29426/2026	DHANESWAR BARAD VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	ROURKELA VIGILANCE /12 /2026 () //	
22	D-BLAPL/29429/2026	SUNIL PADHI @ NANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /251 /2026 () //	
23	D-BLAPL/29431/2026	PRASANNA KUMAR NAYAK	HARAPRASAD PANDA	CHAULIAGANJA /369 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29436/2026	MD.MAHAMMAD RIYAN ANSARI@MAHAMMAD PINKU	VSUTOSH TRIPATHY	ANGUL TOWN /706 /2026	AOR20220001648C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29446/2026	DOLA GOBINDA JENA	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA (CBI)		//	
26	D-BLAPL/29447/2026	DHARMENDRA SWAIN @ MANTU	SOUMYA RANJAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29448/2026	AMARESH KUMAR	PRADEEP TIWARI	CYBER CRIME AND ECONOMIC OFFENCES, PURI /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29449/2026	RANJU @ RAMZU @ MIR RAMZAM ALI	SMRUTI RANJAN ROUT	KISSANNAGAR PS /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29460/2026	SAROJ KUMAR MOHANTY	ACHYUTANANDA PATTANAIAK	BHANJANAGAR /767 /2026	AOD20240000586C202600285
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29461/2026	ASHISH KUMAR GAMANGO@GOMANGO	DR. BINODA KUMAR MISHRA	PATTAPUR (DIGAPAHANDI) /210 /2026	AOR20220001616C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29470/2026	TAPAN SAHU @ TAPAN KUMAR SAHU	PRAVASH CHANDRA JENA	CHATRAPUR /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29472/2026	SUMIT HALDER @ RANA	SATYA RANJAN MULIA	KEONJHAR SADAR /433 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/45517/2026	MAYADHAR MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		SATYABRATA SAHU, I.A.S.		//	
34	D-CMP/45490/2026	SISIR MALINI PARIDA	GANESH PRASAD SAMAL	/ /	
		VS	VS	()	

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35	D-CMP/45573/2026	AKSHAYA KU. KUND GURUCHARAN SATAPATHY VS BHAGBAN MENDALI	PRATAP CHANDRA MISHRA VS	// // 0 //	
36	D-CMP/45591/2026	BIJAY KUMAR JETHI VS BINAPANI JETHI @ BARIK	SOUMYA MISHRA VS	// 0 //	
37	D-CMP/45601/2026	KRUSHNA CHANDRA SATAPATHY VS DEEPAK DAS	ASHOK KUMAR MOHAPATRA VS	// 0 //	
38	D-CONTC/45496/2026	SANTANU KUMAR SAHOO VS PREM CHANDRA CHAUDHURY, I.A.S	ADV. VS	// 0 //	
39	D-CONTC/45506/2026	NARAYAN CHANDRA NAYAK VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //	
40	D-CONTC/45511/2026	PARESH KUMAR BISWAL VS ANIMESH PRADHAN, SUB COLLECTOR, ATHGARH CUM PRESIDENT OF THE GOVERNING BODY OF SSD MAHAVIDYALAYA	ADV. VS	// 0 //	
41	D-CONTC/45520/2026	JAYADEV KHADIA VS SHUBHAM SAXENA, IAS	ADV. VS	// 0 //	
42	D-CONTC/45521/2026	DR. PRABINA SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
43	D-CONTC/45524/2026	PRAVASH CHANDRA NAYAK VS DR. ROSALIN BEHERA, TAHASILDAR BHANDARIPOKHARI, BHADRAK	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600190
44	D-CONTC/45525/2026	SHREETEJ BISWAL VS AMITABH THAKUR, TRANSPORT COMMISSIONER CUM CHAIRMAN OF STATE TRANSPORT AUTHORITY, CUTTACK	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202600039
45	D-CONTC/45527/2026	PRANATI DEBI @ DEVI VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT CIRCLE JAIL, GANJAM	ADV. VS	// 0 //	

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46	D-CONTC/45531/2026	KAMALAMANI DASH VS HEMA KANTA SAY, IAS	ADV. VS	// 0 //	
47	D-CONTC/45543/2026	TIRTHABASI PUROHIT VS ASWATHY S., IAS	ADV. VS	// 0 //	
48	D-CONTC/45551/2026	BIBHUTI BHUSAN BARIK VS AAKRITI GOENKA, OMAS, EXECUTIVE OFFICER, JATNI MUNICIPALITY	RAJJEET ROY VS	// 0 //	AOR20220001445C202600201
49	D-CONTC/45553/2026	MURALIDHAR MUDULI VS ASWATHY S. PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20240000338C202600192
50	D-CONTC/45564/2026	HARIHAR DIKHIT VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
51	D-CONTC/45567/2026	PURNA CHANDRA SETHI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
52	D-CONTC/45568/2026	PRITISH MUDULI VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
53	D-CONTC/45575/2026	GAJENDRA KUMAR DAS VS MS. ASWATHY S., PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20240000338C202600193
54	D-CONTC/45582/2026	ALOK KUMAR MOHAPATRA VS MUKUTMANI XESS, SPECIAL LAND ACQUISITION REHABILITATION AND RESETTLEMENT OFFICER, RENGALI LEFT	ADV VS	// 0 //	AOD20220004505C202600108
55	D-CONTC/45583/2026	BIBHUDATTA SATPATHY VS NIYATI PATTNAIK, DIRECTOR, GOVERNMENT VOCATIONAL EDUCATION, ODISHA	ADV. VS	// 0 //	
56	D-CONTC/45586/2026	MAHENDRA KUMAR PUHAN VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
57	D-CONTC/45588/2026	DALI MALLICK	ADV.	//	

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		VS	VS	()	
		AMRIT RUTURAJ, IAS		//	
58	D-CONTC/45589/2026	SUVENDU KUMAR MISHRA	Dr. Binoda Kumar Mishra	//	AOR20220001616C202600072
		VS	VS	()	
		ABDAAL M AKHTAR, IAS, COLLECTOR AND DISTRICT MAGISTRATE, ANGUL		//	
59	D-CONTC/45607/2026	SUBRAT KUMAR SINGHA	ADV.	//	
		VS	VS	()	
		HEMAKANTA SAY, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ		//	
60	D-CRLA/29443/2026	BHILEN@BELALSEN BISOI	JUGALA KISHORE PANDA	DABUGAM /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMA/29427/2026	SANYASHI MALLICK	BISWARANJAN DALAI	MARINE PS AT JAMBO /68 /2025	AOR20220003722C202600180
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMA/29466/2026	PRAVAKAR@PRAVASH KAR MOHAPATRA	SIDHARTHA DAS	RASGOBINDPUR /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/29471/2026	PRAVAKAR@PRAVASH KAR MOHAPATRA	SIDHARTHA DAS	RASGOBINDPUR /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/29366/2026	ADHIKARI NAYAK	SATYA SMRUTI MOHANTY	INFOCITY PS /307 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/29372/2026	AKASH NAHAK	SOUBHAGYA KUMAR DASH	KHALLIKOTE /349 /2024	AOR20220001631C202600285
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/29374/2026	BICHITRA GOUDA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /29 /2017	AOR20220001631C202600286
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/29378/2026	M/S AVANTI INFRATECH PVT. LTD PRESENTLY ACQUIRED BY INFRATECH PRIVATE LIMITED	ANSA PRASAD	//	AOD20240000544C202600032
		VS	VS	()	
		DIPUNARAYAN DAS		//	
68	D-CRLMC/29385/2026	SAMBEET NANDA	SANSKRITI MOHANTY	// 0	
		VS	VS	()	

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69	D-CRLMC/29388/2026	STATE OF ODISHA TAKSHASILA BHARATIYA VIDYA NIKETAN, EDUCATIONAL INSTITUTION, DHANBAD VS GENERAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	ANIL KUMAR PANIGRAHI VS BIKASH KARNA	// / /0 0 //	
70	D-CRLMC/29398/2026	DANDUA KALTA @ KALATA VS STATE OF ODISHA	BIKASH KARNA VS KHUSBU PANIGRAHI	HARABHANGA /97 /2023 0 //	
71	D-CRLMC/29434/2026	SURAJ KUMAR NAYAK VS STATE OF ODISHA	VS VS RAJESH PRADHAN	SAHADEV KHUNTA /402 /2026 0 //	AOR20220002787C202600138
72	D-CRLMC/29440/2026	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	VS VS RAJESH PRADHAN	BADACHANA /198 /2017 0 //	
73	D-CRLMC/29445/2026	BISWAJIT SAMANTARAY @ SAMANTARA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS VS	BADAGODA P.S. /567 /2024 0 //	
74	D-CRLMC/29464/2026	PRASANTA KUMAR PATTANAIK VS M/S. MAGNUM SEA FOODS LTD., BHUBANESWAR	DURGA PRASAD PATTANAIK VS VS	/ /0 0 //	
75	D-CRLMC/29480/2026	NISIKANTA BATU VS STATE OF ODISHA	SIDHANT DAS VS VS	MANCHESWAR P.S. /243 /2026 0 //	
76	D-CRLMP/29369/2026	INFORMANT VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS VS	/ /0 0 //	
77	D-CRLMP/29370/2026	NAYANA JATI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS VS	/ /0 0 //	
78	D-CRLMP/29373/2026	RINA BHOI VS STATE OF ODISHA	SEVATI SOREN VS VS	RAMACHANDI /59 /2026 0 //	AOR20220003775C202600006
79	D-CRLMP/29375/2026	SUNAMANI PRADHAN VS STATE OF ODISHA	SAROJANANDA MISHRA VS VS	/ /0 0 //	

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80	D-CRLMP/29389/2026	PRITAM PRITIKANTA DEBATA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
81	D-CRLMP/29390/2026	MITA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
82	D-CRLMP/29408/2026	VICTIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 0 //	
83	D-CRLMP/29414/2026	RAJIB KUMAR SAHOO VS STATE OF ORISSA	BISWARANJAN DALAI VS	/ / 0 //	AOR20220003722C202600179
84	D-CRLMP/29423/2026	KUSUMA NAYAK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 0 //	
85	D-CRLMP/29438/2026	BIJAYA KUMAR PANDA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	/ /0 0 //	
86	D-CRLMP/29450/2026	BRUNDABAN PRADHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 0 //	
87	D-CRLREV/29380/2026	ABHIJIT MALLIK@ABHIJEET VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 0 //	
88	D-CRLREV/29437/2026	M/S OMM FABRICATION VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE KUCHINDA	AFRAAZ SUHAIL VS	/ / 0 //	AOD20240000544C202600034
89	D-CRLREV/29482/2026	ANANTA CHARAN PRUSTY VS PARAMANANDA BISWAL	PRASHANTA KUMAR NAYAK VS	/ /0 0 //	
90	D-EXP/45587/2026	PRADIPTA KUMAR SWAIN VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE , CUTTACK/	MANAS PATI VS	/ / 0	AOR20220001535C202600298
91	D-FAO/45581/2026	ANUPAMA DAS	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600164

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-LAA/45625/2026	UNION OF INDIA	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL)	//	
		VS	VS	0	
		GOVINDA SAMAL		//	
93	D-MACA/45485/2026	BIMAL PRASAD ACHARYA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		PRASANTA KUMAR SAHOO		//	
94	D-MACA/45595/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUBODH K. PATTHY	//	
		VS	VS	0	
		KIRAN PRASAD BAHADUR		//	
95	D-RPFAM/45491/2026	BIJAY LAXMI MAHANTA	RASHMIKANTA MAHALIK	//	
		VS	VS	0	
		PARAMESWAR MAHANTA		//	
96	D-RPFAM/45606/2026	LOKANATH PAIKARAY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		JHUNU PAIKARAY		//	
97	D-RPFAM/45615/2026	LITESH GANDECHA	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202600076
		VS	VS	0	
		SHALINI PANDIT		//	
98	D-RSA/45608/2026	Manasa kumar Swain	Rabindra Nath Barik	//	AOR20220004220C202600021
		VS	VS	0	
		Rajendra Patra and another		//	
99	D-WA/45530/2026	DR. SONALI SUCHISMITA DAS	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WA/45616/2026	SECRETARY OF FISHERIES AND ARD DEPT	ADVOCATE GENERAL	//	LOD20240000194C202600340
		VS	VS	0	
		PRASANNA KUMAR ROUL		//	
101	D-WA/45628/2026	SECRETARY, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	STANLEY D. MISHRA	//	
		VS	VS	0	
		SUJIT RAJ DEEP		//	
102	D-WP(C)/45480/2026	MAHESWAR SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	

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103	D-WP(C)/45481/2026	STATE OF ODISHA AMBHOJA PRASAD MAJHI VS	DR.PURUSOTTAM CHULI VS	// // 0	
104	D-WP(C)/45482/2026 WP(C)/31201/2026	STATE OF ODISHA VITARCHHA BHABANI SANKAR MOHAPATRA VS	RAGHUNATH BISWAL VS	// // 0	
105	D-WP(C)/45483/2026 WP(C)/31215/2026	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI RINKI BHAINSA VS	MANAS RANJAN PRADHAN VS	// // 0	
106	D-WP(C)/45484/2026 WP(C)/31252/2026	STATE OF ODISHA RABINDRA NAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
107	D-WP(C)/45486/2026	STATE OF ODISHA SUMATI PARIDA VS	SANJAY KUMAR DAS VS	// // 0	
108	D-WP(C)/45487/2026 WP(C)/31235/2026	OMKARNATHA PARIDA SATRUGHNA PADHAN VS	JAGABANDHU SAHU VS	// // 0	
109	D-WP(C)/45488/2026 WP(C)/31238/2026	STATE OF ODISHA DAMODAR SAHU VS	JAGABANDHU SAHU VS	// // 0	
110	D-WP(C)/45489/2026 WP(C)/31237/2026	STATE OF ODISHA FALGUNI PADHAN VS	JAGABANDHU SAHU VS	// // 0	
111	D-WP(C)/45492/2026	STATE OF ODISHA ASHUTOSH RATH VS	JAGAJIBAN PRADHAN VS	// // 0	
112	D-WP(C)/45493/2026	STATE OF ODISHA M/S.HABIB SULEMAN AND CO., CUTTACK VS	SIDHARTH MALLICK VS	// // 0	
113	D-WP(C)/45494/2026	PUNJAB NATIONAL BANK, CUTTACK HARAPRIYA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600288
		STATE OF ODISHA		//	

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114	D-WP(C)/45495/2026	MAHESH KUMAR MALLICK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS STATE OF ODISHA	// 0 //	
115	D-WP(C)/45497/2026	RAMANI RANJAN DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS STATE OF ODISHA	// 0 //	
116	D-WP(C)/45498/2026 WP(C)/31263/2026	M/S.TRIMURTY CHEMICALS INDUSTRIES, NEW INDIA VS GOVT.OF INDIA	SANJAY K. TRIPATHY, CUTTACK VS GOVT.OF INDIA	// 0 //	
117	D-WP(C)/45499/2026	BIPLAB KUMAR JENA VS STATE OF ODISHA	SIKTA SIDDHARTH MOHANTY VS STATE OF ODISHA	// 0 //	
118	D-WP(C)/45500/2026	DR.DEBANANDA SAHU VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
119	D-WP(C)/45501/2026	BIDHU BHUSAN MOHANTY VS THE COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS THE COLLECTOR, JAGATSINGHPUR	// 0 //	
120	D-WP(C)/45502/2026	LAXMIPRIYA DHAL VS STATE BANK OF INDIA	SUKANTA KUMAR NAYAK (2) VS STATE BANK OF INDIA	// 0 //	
121	D-WP(C)/45503/2026	SAHIL AND SAHIL SUPPLIER, JAGATSINGHPUR VS THE COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS THE COLLECTOR, JAGATSINGHPUR	// 0 //	
122	D-WP(C)/45504/2026 WP(C)/31280/2026	KALAPALATA SAHOO VS UNION BANK OF INDIA	JANMEJAYA KATIKIA VS UNION BANK OF INDIA	// 0 //	
123	D-WP(C)/45505/2026	JUTSHINA HOTA VS NABA KISHORE MISHRA	PRAFULLA KUMAR RATH VS NABA KISHORE MISHRA	// 0 //	
124	D-WP(C)/45507/2026	ULLAS CHANDRA DAS VS THE COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS THE COLLECTOR, JAGATSINGHPUR	// 0 //	
125	D-WP(C)/45508/2026	GANGADHAR LENKA	SWAPNIL ROY	//	AOR20220001600C202600303

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/45509/2026	MANAGING COMMITTEE OF DULANPUR HIGH SCHOOL, KALAHANDI	SANJEEB KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/45510/2026	LAI MAJHI	AFRAAZ SUHAIL	//	AOD20240000544C202600033
		VS	VS	0	
		DISTRICT COLLECTOR, KALAHANDI		//	
128	D-WP(C)/45512/2026	JAGANNATH PRADHAN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600256
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/45513/2026	BINOD KHOSLA	PARSURAM PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/45514/2026	SUKANTA KISHORE RAUL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/45515/2026	GOBINDA CHANDRA DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/45516/2026	DHIREN DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		ASSET RECONSTRUCTION COMPANY(INDIA)LTD, MUMBAI		//	
133	D-WP(C)/45518/2026	SANJEEB KUMAR KHUNTIA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/45519/2026	NRUSINGHA CHARAN PANDA	ANKITA MUKHERJI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/45522/2026	SABITA DAS	ATUL KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/45523/2026	TULAPRAVA SWAIN	MANORANJAN MISHRA	//	
		VS	VS	0	

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137	D-WP(C)/45526/2026	STATE OF ODISHA SANJEEB KUMAR PANDA VS	GHANASHYAM BANJI VS	// // 0	
138	D-WP(C)/45528/2026	STATE OF ODISHA PRADEEP KUMAR DASH VS	KRISHNA CHANDRA SAHU VS	// // 0	
139	D-WP(C)/45529/2026	STATE OF ODISHA SANJIB KUMAR MAHANTA VS	PRAKASH KUMAR MISHRA VS	// // 0	
140	D-WP(C)/45532/2026	STATE OF ODISHA LOKANATH GOUD VS	JYOTI RANJAN KHUNTIA VS	// // 0	
141	D-WP(C)/45533/2026	STATE OF ODISHA SWAUPNA MISRA HARRISON VS	ANURAG PATI VS	// // 0	
142	D-WP(C)/45534/2026	RESERVE BANK OF INDIA, BHUBANESWAR SUBHAJEET JENA VS	DEBASHISH KUMAR PANDA VS	// // 0	
143	D-WP(C)/45535/2026	THE BRANCH MANAGER, HDFC BANK LTD., BHUBANESWAR BINAY KISHORE DASH VS	JYOTI RANJAN KHUNTIA VS	// // 0	
144	D-WP(C)/45536/2026	STATE OF ODISHA CHINMAYANANDA KISHORE BARIK VS	PRAKASH KUMAR MISHRA VS	// // 0	
145	D-WP(C)/45537/2026	STATE OF ODISHA SARAT CHANDRA JENA VS	SUBHADUTTA ROUTRAY VS	// // 0	
146	D-WP(C)/45538/2026	STATE OF ODISHA GODABARI PATTANAIK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
147	D-WP(C)/45539/2026	STATE OF ODISHA AUTHORISED OFFICER, BANK OF INDIA, ASSETS RECOVERY BRANCH, VS	COOPERATIVE BANK, CUTTACK VS	// // 0	
		DISTRICT MAGISTRATE, CUTTACK		//	

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148	D-WP(C)/45540/2026	GANGADHAR RANA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
149	D-WP(C)/45541/2026	HEMANTA KUMAR MAHANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
150	D-WP(C)/45542/2026	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
151	D-WP(C)/45544/2026	KANHU CHARAN SATAPATHY @ KANHU CH. SATAPATHY VS AUTHORIZED OFFICER, CANARA BANK, REGIONAL OFFICE	SANDYOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600257
152	D-WP(C)/45545/2026	THABI RAM TANDI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
153	D-WP(C)/45546/2026	KHAGESWAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
154	D-WP(C)/45547/2026	RAJENDRA BADATYA VS THE COMMISSIONER, SAMBALPUR MUNICIPAL CORPORATION	PRADEEP KUMAR NATH VS	// 0 //	AOR20220002380C202600009
155	D-WP(C)/45548/2026	MEGHANAD PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600297
156	D-WP(C)/45549/2026	ASHOK KUMAR BARAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600153
157	D-WP(C)/45550/2026	PRABHAT KUMAR SWAIN VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600154
158	D-WP(C)/45552/2026	NAMITARANI BEHERA VS UTKAL UNIVERSITY, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //	
159	D-WP(C)/45554/2026	BHABANI SANKAR BARIK	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202600052

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/45555/2026	TANMAY KUMAR BEHERA	SURESH CHANDRA DASH	//	AOD20240000953C202600013
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
161	D-WP(C)/45556/2026	KRUSHNA CHANDRA MOHANTY	TRILOCHAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/45557/2026	MUKTIKANTA MOHANTY	SAMEER KUMAR DAS	//	AOD20240000338C202600191
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/45558/2026	RASHMI BALA SWAIN	ATUL TRIPATHY	//	AOD20240000618C202600239
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/45559/2026	KABITA JENA	NIRANJAN BEHERA	//	AOD20250001173C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/45560/2026	NIRMAL KUMAR MANDAL@NIRMAL CHANDRA MANDAL	NIRMAL K DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/45561/2026	SANJAY KUMAR MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/45562/2026	GANGA NARAYAN DASH	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/45563/2026	ASHOK KUMAR LENKA	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/45565/2026	SUBRAT MISHRA	VIVEKANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/45566/2026	SADHURAM BHOI	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	

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171	D-WP(C)/45569/2026	STATE OF ODISHA JUDHISTHIR TRIPATHY(AFO) VS	SAPAN KUMAR PAL VS	// // 0	
172	D-WP(C)/45570/2026	STATE OF ODISHA ANANTA NARAYAN SINGHDEO VS	SIDDHARTH SAHU VS	// // 0	
173	D-WP(C)/45571/2026	THE DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK, JIBAN KUMAR PADHI VS	SUDHIR KUMAR MALLICK VS	// // 0	
174	D-WP(C)/45572/2026 WP(C)/31287/2026	STATE OF ODISHA MAA TARINI GOSEVA KENDRA, BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0	
175	D-WP(C)/45574/2026	STATE OF ODISHA GOURANGA CHARAN GHADAI VS	SUDHIR KUMAR MALLICK VS	// // 0	
176	D-WP(C)/45576/2026	STATE OF ODISHA NAMRATA KUMARI SINGHDEO VS	SIDDHARTH SAHU VS	// // 0	
177	D-WP(C)/45577/2026	THE DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK KANTHA KADRAKA VS	KUNAL KUMAR SWAIN VS	// // 0	
178	D-WP(C)/45578/2026	STATE OF ODISHA SANGRAM KESARI MOHANTY VS	SUJATA DASH VS	// // 0	
179	D-WP(C)/45579/2026	GOVERNMENT OF ODISHA BIPIN BIHARI NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
180	D-WP(C)/45580/2026	STATE OF ODISHA MAHADEV WOMEN SELF HELP GROUP (WSHG), JAJUR VS	MAHESH ACHARYA VS	// // 0	
181	D-WP(C)/45584/2026	STATE OF ODISHA MADHUSUDAN GIRI VS	RAMA CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/45585/2026	UTSHABA CHARAN SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/45590/2026	MAMITA SARANGI VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS COLLECTOR, KHURDA	// 0 //	
184	D-WP(C)/45592/2026	AKHANDALMANI WOMEN SELF HELP GROUP(WSHG), RAMAKRISHNA VS STATE OF ODISHA	RAMAKRISHNA ACHARYA VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/45593/2026	VISHAL JAISWAL VS THE INCOME TAX OFFICER, WARD-3, ROURKELA, SUNDERGARH	BHABANI PRASAD MOHANTY VS THE INCOME TAX OFFICER, WARD-3, ROURKELA, SUNDERGARH	// 0 //	
186	D-WP(C)/45594/2026	MAA BOULANI WOMEN SELF HELP GROUP(WSHG), RAIPUR VS STATE OF ODISHA	RAIPUR HISH ACHARYA VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/45596/2026	RATNAKAR BARIK VS ODISHA GRAMYA BANK, BALASORE	JAGANNATH KAMILA VS ODISHA GRAMYA BANK, BALASORE	// 0 //	
188	D-WP(C)/45597/2026	TIKINDRA KUMAR BISOI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/45598/2026	RATHINDRA NATH SAHOO VS STATE OF ODISHA	SANTOSH KUMAR CHAKRABARTI VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/45599/2026	GANGADHAR MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/45600/2026	JHANKAR KETAN CHALAN VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/45602/2026	BIPIN BIHARI MISHRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/45603/2026	HARENDRANATH SAHOO	MANORANJAN PADHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/45604/2026	PADMINI PADHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/45605/2026	PUSAPANJALI PATRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/45609/2026	SNIGDHA PRADHAN	ABHISHEK DASH	//	AOD20240000186C202600074
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/45610/2026	MANOJ KUMAR PANDA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600115
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/45611/2026	SUSHANTA PREPEKA	NIRANJAN BISWAL	//	AOR20220001566C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/45612/2026	MAA RAMACHANDI WSHG, GANJAM	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/45613/2026	SHYAM SUNDAR PADHAN	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/45614/2026	NIRMAL CHANDRA PRUSTY	MONMOY BASU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/45617/2026	ARUN SETH	SUJIT KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/45618/2026	KAHNU CHARAN SAMAL	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITIES OF INDIA, KHURDA		//	
204	D-WP(C)/45619/2026	AMULYA BEHERA	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	

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205	D-WP(C)/45620/2026	STATE OF ODISHA HEMANTA KUMAR SINGH VS	ASHOK KUMAR SARANGI VS	// // 0	
206	D-WP(C)/45621/2026	STATE OF ODISHA MAMATA MANJARI PARIDA VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
207	D-WP(C)/45622/2026	STATE OF ODISHA MESCO HOTELS LTD., BHUBANESWAR VS	SASWAT KUMAR ACHARYA VS	// // 0	
208	D-WP(C)/45623/2026	STATE OF ODISHA RAMANI CHETTI VS	DR.DABBEERU V RAMANA RAO VS	// // 0	
209	D-WP(C)/45624/2026	STATE OF ODISHA RABINDRANATH NAIK VS	NIRANJAN LENKA VS	// // 0	
210	D-WP(C)/45626/2026	STATE OF ODISHA KALYANI CHAKRABARTY VS	SASWATI MOHAPATRA VS	// // 0	
211	D-WP(C)/45627/2026	ODISHA POWER TRANSMISSION CORPORATION LIMITED, KHORDHA MANAS KUMAR PANIGRAHI VS	SOUMYA RANJAN DAS VS	// // 0	
212	D-WP(C)/45629/2026	ADDL CHIEF SECRETARY TO GOVERNMENT, HOME DEPARTMENT, ODISHA, KHORDHA KABIR KHAN VS	KOUSIK ANANDA GURU VS	// // 0	
213	D-WP(C)/45630/2026	UNION OF INDIA ALEX INSTITUTE OF MEDICAL SCIENCE, KANDHAMAR VS	SASWAT KUMAR ACHARYA VS	// // 0	
214	D-WP(C)/45631/2026	THE CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL AND ORS., BHUBANESWAR ANIRUDHA GIRI VS	KUNAL KUMAR SWAIN VS	// // 0	
215	D-WP(C)/45632/2026	STATE OF ODISHA CHANDIGHAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD, BILASORE VS	ANIL KISHAN KUMAR VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/45633/2026	GOURI SANKAR KAR VS STATE OF ODISHA	ABHISHEK MOHANTY VS 	// () //	AOD20250001221C202600001
217	D-ABLAPL/29364/2026	SUKANT MARTHI@SUKANTA MARTHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS 	KHURDA SADAR /395 /2026 () //	AOR20220001736C202600242
218	D-ABLAPL/29365/2026	MAHAVEER PRASAD BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS 	BALANGA /211 /2025 () //	AOR20220001591C202600035
219	D-ABLAPL/29368/2026	SANGRAM NAYAK VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS 	CRRRI /247 /2026 () //	
220	D-ABLAPL/29371/2026	ASHOK BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS 	SORO /458 /2026 () //	
221	D-ABLAPL/29376/2026	TANURADHA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS 	SAHADEV KHUNTA /398 /2026 () //	
222	D-ABLAPL/29381/2026	PRIYAMBADA MOHANTY VS STATE OF ODISHA(VIG.)	HAREKRUSHNA DASH VS 	CUTTACK VIGILANCE /36 /2026 () //	AOD2024000001C202600085
223	D-ABLAPL/29383/2026	TAPAN DADAKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS 	SEMILLIGUDA /118 /2024 () //	
224	D-ABLAPL/29387/2026	AKRURA NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS 	//0 () //	
225	D-ABLAPL/29392/2026	KANHU GOUDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS 	//0 () //	
226	D-ABLAPL/29394/2026	MANOJ KUMAR KEDIA VS STATE OF ODISHA	KARUNAKAR GAYA VS 	//0 () //	
227	D-ABLAPL/29395/2026	YUVRAJ RUDHAR PRATAP SINGH @ JUBRAJ SINGH @LOKVRAMSINGH	CHANDRANATH CHHAPATRA	CANTONMENT ROAD /330 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/29396/2026	RUPINDER SINGH @ CHINI SINGH	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/29397/2026	GURKANWAL SINGH DHUNNA	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/29400/2026	GURMEET SINGH BABBAR	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/29401/2026	JOBAN SINGH	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/29403/2026	MANINDER SINGH	ALOK KUMAR MOHAPATRA	CANTONMENT ROAD /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/29407/2026	ABHISEK PATRA	NIRANJAN BEHERA	LINGARAJ P.S. /274 /2026	AOD20250001173C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/29409/2026	JHADESWAR MALLIK	JAYANTA KUMAR MAJHI	BALIAPAL /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/29410/2026	AMIT PAIKRAY@AMIT KUMAR PAIKRAY	MANORANJAN DAS	BHARATPUR PS /812 /2026	AOR20220000053C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/29412/2026	JASMINI GAHIR	AMIT KUMAR NATH	SINDHIKELA PS /180 /2026	AOR20240000004C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/29415/2026	GANESH CHANDRA PRADHAN	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /364 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/29420/2026	MUKESH KUMAR SAHOO	SIDDHARTH GOUTAM DAS	DHAULI PS /246 /2026	
		VS	VS	()	

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239	D-ABLAPL/29422/2026	STATE OF ODISHA SOMANATH KOUSALYA VS	RAJIB RATH VS	// CHANDILI /142 /2026 ()	
240	D-ABLAPL/29424/2026	STATE OF ODISHA PRITAM NAYAK VS	DEEPTI RANJAN JENA VS	// BONTH /270 /2026 ()	
241	D-ABLAPL/29425/2026	STATE OF ODISHA ADDALA PADMA RAJ VS	MANAS KUMAR CHAND VS	// / /0 ()	
242	D-ABLAPL/29428/2026	STATE OF ODISHA SUMANTA SAHOO VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /690 /2026 ()	
243	D-ABLAPL/29430/2026	STATE OF ODISHA KUNA PRADHAN VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /689 /2026 ()	
244	D-ABLAPL/29432/2026	STATE OF ODISHA RAJIB PARIDA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /687 /2026 ()	
245	D-ABLAPL/29433/2026	STATE OF ODISHA KABIRAJ PARIDA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /688 /2026 ()	
246	D-ABLAPL/29435/2026	STATE OF ODISHA BIBHUTI BHUSAN BISWAL VS	MANOJ KUMAR AGRAWALLA VS	// NARASINGHPUR /202 /2026 ()	
247	D-ABLAPL/29439/2026	STATE OF ODISHA BHAGABAT SHIAL @ BAPUN VS	SARBESWAR SAHOO VS	// / / ()	AOD20220004505C202600109
248	D-ABLAPL/29441/2026	STATE OF ODISHA HASHIM ANSARI @ MUSA VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /39 /2026 ()	
249	D-ABLAPL/29442/2026	STATE OF ODISHA BICHHANDA JENA @ BICHHANDA CHARAN JENA VS	AMLAN SHAKTI PAUL VS	// KRUSHNA PRASAD /232 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/29444/2026	PRIYANSU PANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BARANGA /163 /2024 () //	
251	D-ABLAPL/29451/2026	SUMANTA MALLICK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	PIPLI /463 /2026 () //	
252	D-ABLAPL/29452/2026	RAMESH KUMAR MISHRA @ RAMESH MISHRA VS STATE OF ODISHA	SUBHRANSU SEKHAR PANDA VS	BIDANASI /308 /2026 () //	
253	D-ABLAPL/29453/2026	SHARAT MAJHI @ SARAT MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /16 /2006 () //	
254	D-ABLAPL/29454/2026	KUNTHU @ RAMESH DEHURI VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /271 /2020 () //	AOD20240000388C202600037
255	D-ABLAPL/29455/2026	DIBYA RANJAN ROUT @ LUCKY VS STATE OF ODISHA	ASWINI KUMAR CHOUDHURY VS	MAHANGA /377 /2026 () //	
256	D-ABLAPL/29456/2026	SHARAT MAJHI @ SARAT MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /17 /2006 () //	
257	D-ABLAPL/29457/2026	SHARAT MAJHI @ SARAT MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /18 /2006 () //	
258	D-ABLAPL/29458/2026	NABA KISHORE SINGH VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	MAHANGA /378 /2026 () //	
259	D-ABLAPL/29459/2026	SHARAT MAJHI @ SARAT MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	R.UDAYAGIRI /19 /2006 () //	
260	D-ABLAPL/29462/2026	SAROJINI SINGH VS STATE OF ODISHA	HARAPRASAD PANDA VS	TALCHER TOWN /1049 /2026 () //	
261	D-ABLAPL/29463/2026	SHARAT MAJHI @ SARAT MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /20 /2006	

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/29465/2026	ANIL BARAHA @ ANI	HARAPRASAD PANDA	TALCHER TOWN /1049 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/29467/2026	SATRUGHNA BAGHA	ABHILASH MISHRA	SONEPUR /62 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/29468/2026	BHABANI KANSHA@TUSAR KANSA	RAKESH KUMAR DAS	BURLA /385 /2026	AOR20220001298C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/29469/2026	BRAHMANANDA SAMAL	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/29473/2026	NIRANJAN MAJHI	PRASANT KUMAR BARIK	TIHIDI /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/29474/2026	VIMLESH KUMAR SINGH	MITHUN DAS	BARIPADA TOWN /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/29475/2026	MILAN KUMAR PRUSTY	SATYABRATA DASH	INFOVALLY UPD BHUBANESWAR /408 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/29476/2026	NARENDRA KUMAR SAHU	JITENDRA SAMANTARAY	KHURDA SADAR /463 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/29477/2026	SATYAJEET BARDHAN	BISWAJIT NAYAK	BADAMBADI /457 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/29478/2026	BIJAY KUMAR MULIA	SATYA RANJAN MULIA	PURIGHAT /311 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/29479/2026	BHAGYADHAR BARDHAN	BISWAJIT NAYAK	BADAMBADI /457 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/29481/2026	STATE OF ODISHA SATYAJIT BISWAL VS STATE OF ODISHA	PRATIK DASH VS	// KANDARPUR /209 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :24/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMAPL/45448/2026 CMAPL/ /	GOUTAM TRIPATHY MP	ADV	232/2026
2	D-CMAPL/40009/2026 CMAPL/ /	SURESH KUMAR BHOI MP	ADV.	233/2026
3	D-JCRLA/23431/2026 JCRLA/219/2026	BIBHUTI BHUSAN DALEI MP	ADV.	277/2026
4	D-JCRLA/34870/2025 JCRLA/209/2025	HAPPY @ NILU @ PAPU @ RAJESH @ BISWAL @ NAYAK @ MANOJ NATH @ NAYAK MP		278/2026
5	D-CRLMP/26142/2026 CRLMP/ /	SUMITRA PADHI MP	ABHILASH MISHRA	351/2026
6	D-RPFAM/45491/2026 RPFAM/ /	BIJAY LAXMI MAHANTA MP	RASHMIKANTA MAHALIK	430/2026
7	D-RPFAM/52955/2025 RPFAM/4/2026	AKSHAY KUMAR SWAIN MP	SIDHARTH SANKAR MOHAPATRA	431/2026
8	D-RPFAM/52955/2025 RPFAM/4/2026	AKSHAY KUMAR SWAIN MP	SIDHARTH SANKAR MOHAPATRA	432/2026
9	D-RPFAM/45606/2026 RPFAM/ /	LOKANATH PAIKARAY MP	PRAVASH CHANDRA JENA	433/2026
10	D-LAA/14599/2025 LAA/21/2025	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	459/2026
11	D-LAA/14599/2025 LAA/21/2025	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	460/2026
12	D-LAA/14599/2025 LAA/21/2025	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	461/2026
13	D-LAA/43052/2025 LAA/23/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	462/2026
14	D-LAA/43057/2025 LAA/24/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	463/2026
15	D-LAA/43060/2025 LAA/25/2026	BIJAYA BHARTA MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	464/2026
16	D-LAA/43083/2025 LAA/27/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	465/2026
17	D-LAA/44859/2025 LAA/28/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	466/2026
18	D-LAA/43061/2025 LAA/26/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	467/2026
19	D-LAA/1883/2026 LAA/159/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) OF EAST COAST RAILWAY, RAIPUR, BHUBANESWAR MP		468/2026
20	D-LAA/45625/2026 LAA/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL)	469/2026
21	D-LAA/45625/2026 LAA/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL)	470/2026
22	D-MATA/42564/2026 MATA/ /	GIRISH CHANDRA BHUYAN MP	ASHOK KUMAR SAHOO	515/2026
23	D-MATA/45451/2026 MATA/ /	N.SATISH KUMAR MP	TAPAN KUMAR BISWAL	516/2026
24	D-CONTC/36454/2026 CONTC/5529/2026	BINOD KUMAR LENKA MP	BINAYA KUMAR MOHANTY	661/2026
25	D-CONTC/7941/2026 CONTC/1330/2026	ALEKHA CHANDRA PATRA MP		662/2026
26	D-CONTC/724/2026	SARASWATI DAS		

	CONTC/389/2026	MP		663/2026
27	D-CONTC/2879/2026	BARADA PRASAD RATH		
	CONTC/624/2026	MP		664/2026
28	D-CONTC/5326/2026	PABANI BHOL		
	CONTC/966/2026	MP		665/2026
29	D-CONTC/21827/2026	KALIA BEHERA		
	CONTC/2977/2026	MP		666/2026
30	D-CONTC/13368/2026	LAXMIDHAR BEHERA		
	CONTC/2103/2026	MP		667/2026
31	D-CONTC/4618/2026	DAMBARUDHAR SAHU		
	CONTC/793/2026	MP		668/2026
32	D-BLAPL/28550/2026	RAKESH KUMAR SAHOO	SURYAKANTA DWIBEDI	
	BLAPL/9711/2026	MP		691/2026
33	D-BLAPL/28857/2026	SOUMYA RANJAN NAYAK	BHAKTA BHUSAN BARIK	
	BLAPL/ /	MP		692/2026
34	D-BLAPL/25700/2026	PREMANANDA PATTASANI	SANJAYA NARAYAN SAHOO	
	BLAPL/9304/2026	MP		693/2026
35	D-CRLREV/29437/2026	M/S OMM FABRICATION	AFRAAZ SUHAIL	
	CRLREV/ /	MP		1147/2026
36	D-CRLREV/29482/2026	ANANTA CHARAN PRUSTY	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1148/2026
37	D-CRLREV/29482/2026	ANANTA CHARAN PRUSTY	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1149/2026
38	D-CRLREV/29482/2026	ANANTA CHARAN PRUSTY	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1150/2026
39	D-CRLREV/29482/2026	ANANTA CHARAN PRUSTY	PRASHANTA KUMAR NAYAK	
	CRLREV/ /	MP		1151/2026
40	D-FAO/45081/2026	DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD., CUTTACK		
	FAO/ /	MP		1316/2026
41	D-FAO/38427/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD, CUTTACK		
	FAO/ /	MP		1317/2026
42	D-FAO/45581/2026	ANUPAMA DAS	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		1318/2026
43	D-RSA/405/2004	LOKANATH GOUDA		
	RSA/405/2004	MP		1413/2026
44	D-RSA/405/2004	LOKANATH GOUDA		
	RSA/405/2004	MP		1414/2026
45	D-ABLAPL/15871/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MANISH AGRAWAL @ KALU		
	ABLAPL/6267/2026	MP		1735/2026
46	D-ABLAPL/18656/2026	BILASWAR BISOIYI @ BILASWAR BISOIYI	BIJAY KUMAR BEHERA	
	ABLAPL/7443/2026	MP		1736/2026
47	D-ABLAPL/25308/2026	AKBAR KHAN		
	ABLAPL/9848/2026	MP		1737/2026
48	D-ABLAPL/24226/2026	JAGA BAG	DHANANJAYA MUND	
	ABLAPL/10437/2026	MP		1738/2026
49	D-ABLAPL/15647/2026	GOPABANDHU MAHAPATRA		
	ABLAPL/6048/2026	MP		1739/2026
50	D-ABLAPL/4284/2026	SRINIBASH TRIPATHY		
	ABLAPL/1926/2026	MP		1740/2026
51	D-ABLAPL/25764/2026	SESHA MAHARANA @ SESADEV MAHARANA	ANITI HOTA	
	ABLAPL/10333/2026	MP		1741/2026
52	D-ABLAPL/13394/2026	SAMBIT RAY		
	ABLAPL/5273/2026	MP		1742/2026
53	D-CMP/45490/2026	SISIR MALINI PARIDA	GANESH PRASAD SAMAL	
	CMP/ /	MP		1872/2026
54	D-CMP/45449/2026	SARATHI SUNDARAY	ACHYUTANANDA PATTANAIK	
	CMP/ /	MP		1873/2026
55	D-CMP/10487/2025	PANKAJINI SWAIN	PRAVASH PUJAREE PARIDA	
	CMP/398/2025	MP		1874/2026
56	D-CMP/45200/2026	MATURU LAKHSMI DEVI	LALIT KUMAR MAHARANA	
	CMP/ /	MP		1875/2026
57	D-CMP/32717/2026	BASANTA KUMAR NAYAK	PRAFULLA CHANDRA ACHARYA	
	CMP/1210/2026	MP		1876/2026

58	D-CMP/45573/2026 CMP/ /	GURUCHARAN SATAPATHY MP	PRATAP CHANDRA MISHRA	1877/2026
59	D-CMP/45591/2026 CMP/ /	BIJAY KUMAR JETHI MP	SOUMYA MISHRA	1878/2026
60	D-CMP/45601/2026 CMP/ /	KRUSHNA CHANDRA SATAPATHY MP	ASHOK KUMAR MOHAPATRA	1879/2026
61	D-CMP/41151/2025 CMP/1605/2025	DIBYA RANJAN MOHANTY MP	NIRANJAN LENKA	1880/2026
62	D-MACA/45485/2026 MACA/ /	BIMAL PRASAD ACHARYA MP	PRADEEP KUMAR MISHRA	2171/2026
63	D-MACA/16343/2024 MACA/431/2024	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	2172/2026
64	D-MACA/45595/2026 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. MP	ASWATHATHY	2173/2026
65	D-CRLA/471/2010 CRLA/471/2010	BASUDEV SA@GULTHU MP	M/S.SASWATA PATNAIK	2503/2026
66	D-CRLA/471/2010 CRLA/471/2010	BASUDEV SA@GULTHU MP	M/S.SASWATA PATNAIK	2504/2026
67	D-CRLA/362/2022 CRLA/362/2022	SUBASH BADANAYAK MP	M/S.SARBESWAR SAHOO,B.PUJARI,P.SWAIN	2505/2026
68	D-CRLA/18882/2026 CRLA/617/2026	TUTU@SUSANTA PRADHAN MP	RAMA CHANDRA MOHANTY	2506/2026
69	D-CRLA/29443/2026 CRLA/ /	BHILEN@BELALSEN BISOI MP	JUGALA KISHORE PANDA	2507/2026
70	D-CRLA/29443/2026 CRLA/ /	BHILEN@BELALSEN BISOI MP	JUGALA KISHORE PANDA	2508/2026
71	D-CRLMC/899/2026 CRLMC/530/2026	NIRANJAN BADATYA MP	PRAVASHA PUJAREE PARIDA	2661/2026
72	D-CRLMC/29385/2026 CRLMC/ /	SAMBEET NANDA MP	SANSKRITI MOHANTY	2662/2026
73	D-CRLMC/29388/2026 CRLMC/ /	TAKSHASILA BHARATIYA VIDYA NIKETAN MP	ANAND KARAN NADHARU, DHENKANAL	2663/2026
74	D-CRLMC/29440/2026 CRLMC/ /	PRAFULLA KUMAR SETHY MP	RAJESH PRADHAN	2664/2026
75	D-CRLMC/29374/2026 CRLMC/ /	BICHITRA GOUDA MP	SOUBHAGYA KUMAR DASH	2665/2026
76	D-CRLMC/29464/2026 CRLMC/ /	PRASANTA KUMAR PATTANAIK MP	DURGA PRASAD PATTANAIK	2666/2026
77	D-CRLMC/28033/2026 CRLMC/3384/2026	JAGA PRADHAN @ SANJIB PRADHAN MP		2667/2026
78	D-CRLMC/29480/2026 CRLMC/ /	NISIKANTA BATU MP	SIDHANT DAS	2668/2026
79	D-WA/10003/2026 WA/414/2026	SUBHRA PANDA MP	ASISH MISHRA	2970/2026
80	D-WA/45461/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2971/2026
81	D-WA/45461/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2972/2026
82	D-WA/45462/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2973/2026
83	D-WA/45462/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2974/2026
84	D-WA/45463/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2975/2026
85	D-WA/45463/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2976/2026
86	D-WA/45464/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2977/2026
87	D-WA/45464/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2978/2026
88	D-WA/45465/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	2979/2026
89	D-WA/45465/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	

	WA/ /	MP		2980/2026
90	D-WA/45466/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2981/2026
91	D-WA/45466/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2982/2026
92	D-WA/45467/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2983/2026
93	D-WA/45467/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2984/2026
94	D-WA/45468/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2985/2026
95	D-WA/45468/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2986/2026
96	D-WA/45469/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2987/2026
97	D-WA/45469/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2988/2026
98	D-WA/45530/2026	DR. SONALI SUCHISMITA DAS	SOUMYA MISHRA	
	WA/ /	MP		2989/2026
99	D-WA/45530/2026	DR. SONALI SUCHISMITA DAS	SOUMYA MISHRA	
	WA/ /	MP		2990/2026
100	D-WA/45530/2026	DR. SONALI SUCHISMITA DAS	SOUMYA MISHRA	
	WA/ /	MP		2991/2026
101	D-WA/45628/2026	SECRETARY, ODISHA SUB-ORDINATE STATES & TERRITORIES COMMISSION, BBSR		
	WA/ /	MP		2992/2026
102	D-WA/45628/2026	SECRETARY, ODISHA SUB-ORDINATE STATES & TERRITORIES COMMISSION, BBSR		
	WA/ /	MP		2993/2026
103	D-WP(C)/45480/2026	MAHESWAR SAHOO	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		18683/2026
104	D-WP(C)/45481/2026	AMBHOJA PRASAD MAJHI	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		18684/2026
105	D-WP(C)/45482/2026	VITARCHHA BHABANI SANKAR MOHAPATRA	PRACHUNATH BISWAL	
	WP(C)/31201/2026	MP		18685/2026
106	D-WP(C)/45483/2026	RINKI BHAINSAI	MANAS RANJAN PRADHAN	
	WP(C)/31215/2026	MP		18686/2026
107	D-WP(C)/45484/2026	RABINDRA NAIK	KUNAL KUMAR SWAIN	
	WP(C)/31252/2026	MP		18687/2026
108	D-WP(C)/42333/2026	SUKANTIBALA NAYAK		
	WP(C)/29690/2026	MP		18688/2026
109	D-WP(C)/42197/2026	RANGADHAR KABI	MAHESWAR MOHANTY	
	WP(C)/29387/2026	MP		18689/2026
110	D-WP(C)/45476/2026	DEEPAK KUMAR BARAL	SAHASRANSU SOURAV	
	WP(C)/ /	MP		18691/2026
111	D-WP(C)/45477/2026	UDAYANATH PAIKARAY	SAHASRANSU SOURAV	
	WP(C)/ /	MP		18692/2026
112	D-WP(C)/25549/2026	BINOY KRISHNA DAS	NILA MADHAB PRAHARAJ	
	WP(C)/17774/2026	MP		18693/2026
113	D-WP(C)/45494/2026	HARAPRIYA MISHRA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18694/2026
114	D-WP(C)/8612/2003	SURU ANURADHA		
	WP(C)/8612/2003	MP		18695/2026
115	D-WP(C)/36070/2026	SIKSHA O ANUSANDHAN (SOA) SOCIETY, Bhubaneswar		
	WP(C)/24983/2026	MP		18696/2026
116	D-WP(C)/45478/2026	LITU GOUDA	SAHASRANSU SOURAV	
	WP(C)/ /	MP		18697/2026
117	D-WP(C)/44307/2026	SABITA RANI DAS	DIPTI RANJAN BHOKTA	
	WP(C)/30401/2026	MP		18698/2026
118	D-WP(C)/44296/2026	SARITA RATH	DIPTI RANJAN BHOKTA	
	WP(C)/30397/2026	MP		18699/2026
119	D-WP(C)/44304/2026	SUJATA SINGH	DIPTI RANJAN BHOKTA	
	WP(C)/30396/2026	MP		18700/2026
120	D-WP(C)/44306/2026	SAROJINI ROUT	DIPTI RANJAN BHOKTA	
	WP(C)/30402/2026	MP		18701/2026

121	D-WP(C)/44300/2026 WP(C)/30403/2026	RANJANA SAMAL MP	DIPTI RANJAN BHOKTA	18702/2026
122	D-WP(C)/45497/2026 WP(C)/ /	RAMANI RANJAN DAS MP	GOPAL KRUSHNA NANDA	18703/2026
123	D-WP(C)/19737/2019 WP(C)/19737/2019	LAXMI KANTA BEHERA MP	M/S.BIKRAM SENAPATI	18704/2026
124	D-WP(C)/45324/2026 WP(C)/ /	GADADHAR BARIK MP	ULLASH CHANDRA MOHANTY	18705/2026
125	D-WP(C)/39579/2026 WP(C)/27760/2026	PRABHUNATH SHARMA MP		18706/2026
126	D-WP(C)/45499/2026 WP(C)/ /	BIPLAB KUMAR JENA MP	SIKTA SIDDHARTH MOHANTY	18707/2026
127	D-WP(C)/45502/2026 WP(C)/ /	LAXMIPRIYA DHAL MP	SUKANTA KUMAR NAYAK (2)	18708/2026
128	D-WP(C)/45479/2026 WP(C)/ /	HIMANSHU KUMAR DAS MP	SAHASRANSU SOURAV	18709/2026
129	D-WP(C)/45504/2026 WP(C)/31280/2026	KALAPALATA SAHOO MP	JANMEJAYA KATIKIA	18710/2026
130	D-WP(C)/45505/2026 WP(C)/ /	JUTSHINA HOTA MP	PRAFULLA KUMAR RATH	18711/2026
131	D-WP(C)/19493/2026 WP(C)/13821/2026	KIRAN PROJECTS PVT.LTD.,CUTTACK MP	ANKIT MUKHERJI	18712/2026
132	D-WP(C)/15547/2022 WP(C)/15547/2022	LAKSHMIKANTA MISRA MP	BHABANI SANKAR TRIPATHY (1), ATUL TRIPATHY	18713/2026
133	D-WP(C)/29111/2025 WP(C)/22243/2025	SUMANTA KUMAR ROUT MP	ASHOK KUMAR SARANGI	18714/2026
134	D-WP(C)/43996/2026 WP(C)/30423/2026	KHAGESWAR SAHOO MP	KANANBALA ROY CHOUDHURY	18715/2026
135	D-WP(C)/45516/2026 WP(C)/ /	DHIREN DAS MP	PRASANTA KUMAR SATAPATHY	18716/2026
136	D-WP(C)/45510/2026 WP(C)/ /	LAI MAJHI MP	AFRAAZ SUHAIL	18717/2026
137	D-WP(C)/45522/2026 WP(C)/ /	SABITA DAS MP	ATUL KUMAR MOHANTY	18718/2026
138	D-WP(C)/12333/2021 WP(C)/12333/2021	BIPIN KUMAR SAHOO MP		18719/2026
139	D-WP(C)/45523/2026 WP(C)/ /	TULAPRAVA SWAIN MP	MANORANJAN MISHRA	18720/2026
140	D-WP(C)/45526/2026 WP(C)/ /	SANJEEB KUMAR PANDA MP	GHANASHYAM BANJI	18721/2026
141	D-WP(C)/40427/2026 WP(C)/27975/2026	STATE BANK OF INDIA, BHUBANESWAR MP	PRADEEP KUMAR ROUT	18722/2026
142	D-WP(C)/45533/2026 WP(C)/ /	SWAUPNA MISRA HARRISON MP	ANURAG PATI	18723/2026
143	D-WP(C)/20872/2024 WP(C)/12555/2024	RAWA JAYASHREE MP		18724/2026
144	D-WP(C)/45537/2026 WP(C)/ /	SARAT CHANDRA JENA MP	SUBHADUTTA ROUTRAY	18725/2026
145	D-WP(C)/45542/2026 WP(C)/ /	SURENDRA KUMAR BEHERA MP	SUBHADUTTA ROUTRAY	18726/2026
146	D-WP(C)/45545/2026 WP(C)/ /	THABI RAM TANDI MP	SUBHADUTTA ROUTRAY	18727/2026
147	D-WP(C)/33682/2026 WP(C)/24141/2026	SURENDRA KUMAR MUDULI MP	KUNAL KUMAR SWAIN	18728/2026
148	D-WP(C)/33668/2026 WP(C)/24085/2026	DOLA GOBINDA BEHERA MP	KUNAL KUMAR SWAIN	18729/2026
149	D-WP(C)/33684/2026 WP(C)/24020/2026	NAKULA CHARAN SAHOO MP	KUNAL KUMAR SWAIN	18730/2026
150	D-WP(C)/28010/2026 WP(C)/19636/2026	BALARAM SAHOO MP	KUNAL KUMAR SWAIN	18731/2026
151	D-WP(C)/45565/2026 WP(C)/ /	SUBRAT MISHRA MP	VIVEKANANDA JENA	18732/2026
152	D-WP(C)/45544/2026	KANHU CHARAN SATAPATHY @ KANHU SANKAR MAHANTY		

	WP(C)/ /	MP		18733/2026
153	D-WP(C)/45570/2026	ANANTA NARAYAN SINGHDEO	SIDDHARTH SAHU	
	WP(C)/ /	MP		18734/2026
154	D-WP(C)/45572/2026	MAA TARINI GOSEVA KENDRA, BHUBANESWAR	SWALAKSHMI NANDAN DAS	
	WP(C)/31287/2026	MP		18735/2026
155	D-WP(C)/38886/2020	JAGANNATH DHIR NARENDRA		
	WP(C)/38886/2020	MP		18736/2026
156	D-WP(C)/45576/2026	NAMRATA KUMARI SINGHDEO	SIDDHARTH SAHU	
	WP(C)/ /	MP		18737/2026
157	D-WP(C)/41911/2026	JAMUNA MAHARANA		
	WP(C)/29161/2026	MP		18738/2026
158	D-WP(C)/45580/2026	MAHADEV WOMEN SELF HELP GROUP (WSHG), SAMBALPUR	SAIBHARATI ACHARYA	
	WP(C)/ /	MP		18739/2026
159	D-WP(C)/40086/2026	AYOUSHNA PANIGRAHI	SOURAV DAS	
	WP(C)/28275/2026	MP		18740/2026
160	D-WP(C)/45592/2026	AKHANDALMANI WOMEN SELF HELP GROUP (WSHG), JHARSUGUDA	ASHOK KUMAR ACHARYA	
	WP(C)/ /	MP		18741/2026
161	D-WP(C)/45594/2026	MAA BOULANI WOMEN SELF HELP GROUP (WSHG), SAMBALPUR	SAIBHARATI ACHARYA	
	WP(C)/ /	MP		18742/2026
162	D-WP(C)/45597/2026	TIKINDRA KUMAR BISOI	PRASANNA KUMAR BEHERA	
	WP(C)/ /	MP		18743/2026
163	D-WP(C)/45596/2026	RATNAKAR BARIK	JAGANNATH KAMILA	
	WP(C)/ /	MP		18744/2026
164	D-WP(C)/45600/2026	JHANKAR KETAN CHALAN	PRASANNA KUMAR BEHERA	
	WP(C)/ /	MP		18745/2026
165	D-WP(C)/45555/2026	TANMAY KUMAR BEHERA	SURESH CHANDRA DASH	
	WP(C)/ /	MP		18746/2026
166	D-WP(C)/45603/2026	HARENDRANATH SAHOO	MANORANJAN PADHI	
	WP(C)/ /	MP		18747/2026
167	D-WP(C)/45605/2026	PUSAPANJALI PATRA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		18748/2026
168	D-WP(C)/7501/2026	DR.BICHITRA RANJAN PANDA	SAIBRATA RATH	
	WP(C)/6218/2026	MP		18749/2026
169	D-WP(C)/2992/2026	DR.JYOTI PRASAD DASH	SAIBRATA RATH	
	WP(C)/4577/2026	MP		18750/2026
170	D-WP(C)/4370/2026	DR. SUSHANTA HOTA	SAIBRATA RATH	
	WP(C)/4672/2026	MP		18751/2026
171	D-WP(C)/6830/2026	DR.SUDHANSU KUMAR NANDA	SAIBRATA RATH	
	WP(C)/5542/2026	MP		18752/2026
172	D-WP(C)/6417/2026	DR. PRADEEP KUMAR SAHU	SAIBRATA RATH	
	WP(C)/13076/2026	MP		18753/2026
173	D-WP(C)/27959/2026	SIBU KANUNGO	SOUMYA RANJAN MOHANTY	
	WP(C)/19352/2026	MP		18754/2026
174	D-WP(C)/4110/2026	DR.NABIN KUMAR PRADHAN	SAIBRATA RATH	
	WP(C)/3847/2026	MP		18755/2026
175	D-WP(C)/5102/2026	DR. JYOTI PRAKASH NANDA	SAIBRATA RATH	
	WP(C)/4296/2026	MP		18756/2026
176	D-WP(C)/4113/2026	MAHESH KUMAR PANIGRAHI	SAIBRATA RATH	
	WP(C)/3812/2026	MP		18757/2026
177	D-WP(C)/26444/2026	GANJAIBATI PAIK @ PAIKA		
	WP(C)/19521/2026	MP		18758/2026
178	D-WP(C)/4182/2026	DR.PANKAJ KUMAR TIWARI	SAIBRATA RATH	
	WP(C)/4670/2026	MP		18759/2026
179	D-WP(C)/2771/2026	DR.PITAMBAR MISHRA	SAIBRATA RATH	
	WP(C)/4618/2026	MP		18760/2026
180	D-WP(C)/45612/2026	MAA RAMACHANDI WSHG, GANJAM	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		18761/2026
181	D-WP(C)/45620/2026	HEMANTA KUMAR SINGH	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		18762/2026
182	D-WP(C)/45622/2026	MESCO HOTELS LTD., BHUBANESWAR	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		18763/2026
183	D-WP(C)/45624/2026	RABINDRANATH NAIK	NIRANJAN LENKA	
	WP(C)/ /	MP		18764/2026

184	D-WP(C)/23293/2025 WP(C)/16025/2025	KAMALA KANTA SAHU MP		18765/2026
185	D-WP(C)/45630/2026 WP(C)/ /	ALEX INSTITUTE OF MEDICAL SCIENCE, KASWATAMAMMAR ACHARYA MP		18766/2026
186	D-WP(C)/45610/2026 WP(C)/ /	MANOJ KUMAR PANDA MP	KANANBALA ROY CHOUDHURY	18767/2026
187	D-WP(C)/45632/2026 WP(C)/ /	CHANDIGHAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD.,BALASORE MP	JAGADIPRESHA SINGH	18768/2026
188	D-WP(C)/45629/2026 WP(C)/ /	KABIR KHAN MP	KOUSIK ANANDA GURU	18769/2026
189	D-WP(C)/45633/2026 WP(C)/ /	GOURI SANKAR KAR MP	ABHISHEK MOHANTY	18770/2026